

can be used to the extent possible to help the weaker States.

ATTACK ON INDIAN CHANCERY AT DACCA

*449. SHRI RAM SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Indian Chancery at Dacca was attacked by a mob on 13th May, 1965;

(b) whether any compensation has been claimed for the damages caused thereby; and

(c) whether it is a fact that the Chancery was not given any police protection when it was attacked by the mob

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON):
(a) Yes, Sir.

(b) Yes, Sir, and the Government of East Pakistan has agreed to consider the payment of compensation.

(c) Only the normal police guard was on hand during the demonstration. A police party reached the Chancery 45 minutes after the information about the violent demonstration was conveyed to the police authorities on telephone.

WORKING COAL-MINES

*451. SHRI SURJIT SINGH ATWAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the average number of working coal mines and workers employed in each month of the year 1964?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): A statement is laid on the Table of the House.

STATEMENT

Month	Number of working coal mines	Average daily number of persons employed
January .	808	4,22,508
February .	808	4,37,010
March .	814	4,26,518
April .	816	4,19,129
May .	816	4,09,535
June .	821	4,05,564
July .	818	3,93,930
August .	825	4,08,616
September .	830	4,11,473
October .	832	4,18,172
November .	828	4,11,843
December .	823	4,03,936

REPORT OF THE WAGE BOARD FOR TEA PLANTATIONS

*452. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the Wage Board for workers in tea plantations has not yet submitted its reports; and

(b) if so, what are the reasons for delay in submitting the report?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): (a) The Board has not submitted its final report but has made recommendations for interim wage increase. Second interim relief has also been recommended for some areas.

(b) The Wage Board is trying to resolve the differences between the parties and submit a unanimous report if possible.

AFRO-ASIAN COUNTRIES CONFERENCE

*453. SHRI SITARAM JAIPURIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state: